

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 1149 OF 2010
BEFORE THE REGISTRAR SUNIL THOMAS

STATE BANK OF INDIA

Appellant (s)

VERSUS

RANJIT KUMAR RAJAK

Respondent(s)

Date: 27/03/2012 This Appeal was called on for hearing today.

For Appellant(s) Mr.Deven Khanna,adv.
Mr. Sanjay Kapur,Adv.

For Respondent(s) Ms.Srijana Lama,adv.
Mr. Bharat Sangal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Both sides have filed their
respective statement of case. It is submitted that no
further steps are required. Hence, place the matter
before the Hon'ble Court as per rules.

(Sunil Thomas)
Registrar

SB